

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|---|
| 1. | Contempt Case (AT) No. 03 of 2022 in Comp. App. (AT) (Ins) No. 757 of 2021 | Sunil Mohan Acharya The Liquidator of Amrit Feeds Ltd. Vs. EVA Agro Feeds Pvt. Ltd. & Ors. | Sreenita Ghosh Thaker | Bhargavi Kannan Kamal Sharma Rajshree Kajaria Varun Lamba Parag Maini-R1-R3 |

For Admission (After Notice)

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| 2. | Comp. App. (AT) (Ins) No. 1129 of 2019 | Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors. | Prashant Kumar | Somya Jaitly-R2-R6 Mukesh Gupta-IRP |
| 3. | Comp. App (AT) (Ins) No. 211 of 2020 | Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr. | Arushi Arora | Abhirup Dasgupta Bhawana Sharma Ishaan Duggal-R1 |
| 4. | Comp. App. (AT) (Ins) No. 303 of 2020 | ASREC (India) Ltd. Vs. Divyesh Desai | Saurabh Jain | Jyoti |
| 5. | Comp. App. (AT) (Ins) No. 807 of 2021 | Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India | Kumar Anurag Singh | Ashwini Kr. Singh Joydip Mukherjee |
| 6. | Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021 | Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors. | Shikhil Shiv Suri | Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5 |
| 7. | Comp. App. (AT) No. 42 of 2021 | Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors. | Sumit Kumar Jaiswal | Kamal Nayan-R1 |
| 8. | Comp. App. (AT) No. 120 of 2021 | Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors. | Brijesh Kumar Tamber | Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1 |

For Hearing

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|-----|--|--|----------------------------------|---|
| 9. | I.A. No. 2516 & 2869 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019 | Rajesh Goyal. Vs. Babita Gupta & Ors. | Sandeep Bhuraria Saurabh Jain | Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam |
| 10. | Comp. App. (AT) (Ins) No. 1234 of 2019 | Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With | Kunal Chatterji | Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4 |
| 11. | Comp. App (AT) (Ins) No. 1272 of 2019 | West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With | Siddartha Sharma | Anil Agarwal Dinkar Singh Anand Varma(RP) |
| 12. | Comp. App (AT) (Ins) No. 1338 of 2019 | Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With | Anil Agarwalla | Anil Agarwal Dinkar Singh Anand Varma(RP) |
| 13. | Comp. App (AT) (Ins) No. 1343 of 2019 | Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors. With | Varsha Banerjee | Anil Agarwal Dinkar Singh Anand Varma(RP) |
| 14. | Comp. App. (AT) (Ins) No. 714 of 2020 | Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors/ | Kuntal Chatterji | Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3 |
| 15. | Comp. App. (AT) (Ins) No. 266 of 2020 | Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors. | Debopriyo Maulik | Pranay Agarwal-R1 |
| 16. | Comp. App. (AT) (Ins) No. 363 of 2020 | NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors. With | Aastha Vishwakarma | Rishav Banerjee Saptarshi Mandal-R1 |
| 17. | Comp. App. (AT) (Ins) No. 364 of 2020 | NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors. | Aastha Vishwakarma | Rishav Banerjee Saptarshi Mandal-R1 |
| 18. | Comp. App. (AT) (Ins) No. 828 of 2020 | RS Infra Projects, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd. | Rakesh Kumar | Nitin Mishra Rahul Chitnis |

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| 19. | Comp. App. (AT) (Ins) No. 1052 of 2020 | Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr. With | Rakesh Kumar | Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi |
| 20. | Comp. App. (AT) (Ins) No. 1057 of 2020 | Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr. | Rakesh Kumar | Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi |
| 21. | Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021 | Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors. | Gaurav H Sethi | Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1 |
| 22. | Comp. App. (AT) (Ins) No. 471 of 2021 | Ravi Sharma Vs. Nilesh Sharma | Ms. Eshna Kumar | Varsha Banerjee-R1 Nilesh Sharma |
| 23. | Competition App. (AT) No. 14 of 2021 | Grasim Industries Ltd. Vs. Competition Commission of India & Ors. | Nisha Kaur Uberoi | Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3 |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar